

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong ____ November, 2022.

NO.HCM.II/123/Pt/2015/Estt./ : Pursuant to the Full Court Meeting held on 16.11.2022, the High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all District Judiciary (Criminal Courts) during the year 2023.

Holiday List for all District Judiciary (Criminal Courts):

Sl.No	Holiday	Date	Days	Number of Days
1.	New Year's Day	1 st January	Sunday	1 day
2.	Republic Day	26 th January	Thursday	1 day
3.	Dol Jatra (Holi)	8 th March	Wednesday	1 day
4.	Mahavir Jayanti	4 th April	Tuesday	1 day
5.	Good Friday	7 th April	Friday	1 day
6.	Shad Suk Mynsiem	Date to be notified	-----	1 day
7.	Id-Ul-Fitr	22 nd April	Saturday	1 day
8.	Thomas Jones Day	22 nd June	Thursday	1 day
9.	Id-Ul-Zuha	29 th June	Thursday	1 day
10.	U Tirot Singh Day	17 th July	Monday	1 day
11.	Behdeinkhlam	Date to be notified	-----	1 day
12.	Independence Day	15 th August	Tuesday	1 day
13.	Janmasthami	7 th September	Thursday	1 day
14.	Unitarian Day	18 th September	Monday	1 day
15.	Mahatma Gandhi's Birthday	2 nd October	Monday	1 day
16.	Dussehra (Durga Puja)	21 st to 25 th October	Saturday to Wednesday	5 days
17.	Deepawali	12 th November	Sunday	1 day
18.	Seng Kut Snem	23 rd November	Thursday	1 day
19.	Guru Nanak's Birthday	27 th November	Monday	1 day
20.	Nongkrem Dance	Date to be notified	-----	1 day
21.	Wangala Dance	Date to be notified	-----	1 day
22.	Pa Togan N. Sangma	12 th December	Tuesday	1 day
23.	Death Anniversary of "U Soso Tham"	18 th December	Monday	1 day
24.	Christmas Holiday	23 rd , 24 th & 25 th December	Saturday to Monday	3 days
25.	Death Anniversary of "U Kiang Nongbah"	30 th December	Saturday	1 day

Restricted Holidays List for all District Judiciary (Criminal Courts):

Sl.No	Holiday	Date	Days	Number of Days
1.	Ram Navami	30 th March	Thursday	1 day
2.	Buddha Purnima	5 th May	Friday	1 day
3.	Muharram	29 th July	Saturday	1 day
4.	Milad-Un-Nabi or Id-e Milad	28 th September	Thursday	1 day

Note: -

1. In addition to the aforesaid holidays all Courts shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/Pt/2015/Estt./4000A Dated, Shillong 29th November, 2022.

Copy to: -

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information.
5. The Private Secretary to the Advocate General of Meghalaya, Shillong for favour of information.
6. The Registrar (Judicial Service), High Court of Meghalaya for favour of information.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of information.
8. The Director, Meghalaya State Judicial Academy, Shillong for favour of information.
9. All District & Sessions Judges, Meghalaya for favour of information.
10. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of information.
11. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of information.
12. The Judicial Magistrate First Class, Mairang District Court for favour of information.
13. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of information.
14. All Joint Registrars, High Court of Meghalaya, Shillong for favour of information.
15. All Deputy Registrars, High Court of Meghalaya, Shillong for favour of information.
16. The Chief Librarian, High Court of Meghalaya, Shillong for favour of information.

17. All Assistant Registrars, High Court of Meghalaya, Shillong for favour of information.
18. The Deputy Solicitor General, Shillong for favour of information.
19. The Central Government Standing Counsel, Shillong for favour of information.
20. The President/Secretary, all Bar Associations in the State for favour of information.
- ✓ 21. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
22. Notice board.
23. Office File.


REGISTRAR GENERAL